

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 299 OF 2015 &
IA NO. 479 OF 2015**

Dated: 02nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Jharkhand Urja Sancharan Nigam Ltd. & Ors. ...Appellant(s)
Vs.
M/s Kohinoor Power Pvt. Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ajit Kumar, Sr. Adv.
Mr. Himanshu Shekhar
Mr. Navin Kumar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Devashish BHaruka
Mr. Ravi Bharuka for R.1

Mr. Farrukh Rasheed for R.2

ORDER

We have heard learned counsel for the parties. Arguments have been concluded. ***Judgment is Reserved.*** Learned counsel for the parties may file written submissions on or before 13.02.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**